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Title: Introduction of the Public Records (Amendment) Bill, 2014 (Amendment Of Section 2, Etc.).

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill to amend the Public Records Act, 1993.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Public Records Act, 1993."

The motion was adopted.

DR. SHASHI THAROOR : Sir, I introduce the Bill.

15.54 hrs.